NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 84(ND)/2013 RT No.29/2016

Arun Kumar Goyal & Ors.

... Petitioners

Versus.

M/s Aar Kay Chemicals Ltd. & Ors.

...Respondents

Present:

Mr. Ashish Bansal, Advocate for petitioners.

Mr. Aniruddha Choudhury Advocate for respondents

No.1 to 9 and 15 & 16.

For the reasons stated in the order of even date in CP No.146

(ND)/2012 / RT No. 27/2016, this case be also listed on 07.03.2017.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan) Member(Technical)

January 31, 2017